

Recruitment in SCIST

1396. SHRI K. SOMAPRASAD: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the details of category of posts where reservation criteria is not applicable for the recruitment in Sri Chithirathirunal Institute of Science and Technology (SCIST), Trivandrum, Kerala, post-wise and category-wise;

(b) the details of total number of sanctioned posts, present strength, SC/ST employees and total vacancies in each category;

(c) the details of such posts and numbers where reservation is not applicable; and

(d) the basis of the decision through which reservation is not applicable to certain posts, along with the specific act or Government rule?

THE MINISTER OF SCIENCE AND TECHNOLOGY (DR. HARSH VARDHAN):
(a) to (d) The issue of reservation policy in Sree Chitra Tirunal Institute for Medical Science and Technology (SCTIMST), Trivandrum, Kerala, is *sub-judice* in the Hon'ble High Court of Kerala at Ernakulum *vide* W.P.(C) 29672/2015. The reply shall be laid on the Table of the House after the outcome of the Court Case.

Implementation of NECTAR

1397. SHRI SANJAY SETH: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government has taken adequate initiative for the implementation of the North East Centre for Technology Application and Research (NECTAR) since its inception;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the details of ongoing projects under the above centre; and

(d) the targets set and the achievements made so far?

THE MINISTER OF SCIENCE AND TECHNOLOGY (DR. HARSH VARDHAN):
(a) and (b) Yes, Sir. The full form of NECTAR is "North East Centre for Technology Application and Reach". Subsequent to the Cabinet decision in June, 2012, (NECTAR) has been registered as a Society under the Society Registration Act, 1860 on 30.11.2012 with its registered office at Shillong, Meghalaya. However, due to lack of accommodation in Shillong, the organization is presently functioning from Delhi.